

CCA No. 117/05
OA No. 613/03

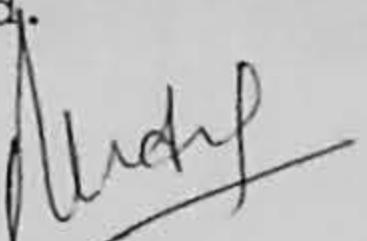
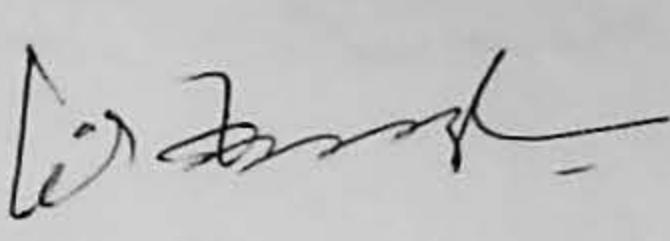
30.01.2006

Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, AM

For Applicant : Sri P.K. Srivastava

For Respondents : Sri R.K. Tiwari.

Compliance to order dated 02.09.2004
in OA 613 of 2003 is fully made. Hence
contempt proceedings are dropped and
notice issued to the respondents are
discharged.

 
AM JM

/pc/